

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 548
TO BE ANSWERED ON 23.07.2026

Solid Waste Management at Mountain Tourist sites

548. SHRI VIVEK K. TANKHA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the total solid waste generated annually at mountain tourist destinations across Himachal Pradesh, Uttarakhand Jammu and Kashmir, Sikkim and Northeastern hill States and the percentage being scientifically processed;
- (b) the number of mountain tourist sites lacking functional waste management infrastructure as per the latest available survey; and
- (c) the funds allocated under Swachh Bharat or any other scheme for mountain tourist zones and the outcomes achieved?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

(a) to (c): The Solid Waste Management Rules, 2026, provide the statutory framework for environmentally sound management of solid waste in the country by respective State Governments / Urban & Rural local bodies / Bulk Waste Generators, as defined under the Rules. The rules inter-alia mandate four-stream segregation of solid waste at source into wet waste, dry waste, sanitary waste and special care waste and prescribe clear definition of bulk waste generators who have a mandate to fulfil Extended Bulk Waste Generator Responsibility, in order to ensure that the waste generated is collected, transported and processed. The rules provide for the online tracking and monitoring of all stages of solid waste management through Centralised Online Portal including collection, transportation, processing and disposal. The rules have special provision for solid waste management in hilly areas and islands. The rules prescribe key role and responsibilities of State/UT Governments as well as Urban and Rural Local Bodies and Bulk Waste Generators in the implementation of the Rules.

While State Governments are primarily responsible for sanitation, Swachh Bharat Mission Urban 2.0 (SBM U 2.0) and Swachh Bharat Mission (Gramin) [SBM (G)] provides central assistance to States / UTs for solid waste management in urban and rural areas of the country. Under Swachh Bharat Mission funds are allocated to Northeast States and Himalayan region States with fund sharing pattern of 90:10 between Centre and State, for solid waste management as per scheme Guidelines. The State-wise funds allocated to Himachal Pradesh, Uttarakhand, Jammu and Kashmir, Sikkim and Northeastern hill States under SBM-U 2.0 and SBM (G) is given at Annexure.

Central Pollution Control Board (CPCB), based upon the information provided by State Pollution Control Boards (SPCBs), compiles and publishes the annual report on implementation of Solid Waste Management Rules, which includes the details of solid waste generation, collection and treatment of solid waste in all states including Himachal Pradesh, Uttarakhand, Jammu and Kashmir, Sikkim and Northeastern hill States. The annual reports are available on CPCB website: <https://cpcb.gov.in/status-of-implementation-of-solid-waste-rules/>

Annexure

State-wise allocation of funds for solid waste management under SBM-U 2.0 (*Rs in Crore*)

S. No.	State/UT	Mission Allocation under SWM component of SBM-U 2.0
1.	Arunachal Pradesh	33.20
2.	Assam	118.30
3.	Himachal Pradesh	36.50
4.	Jammu & Kashmir	131.70
5.	Manipur	23.90
6.	Meghalaya	16.80
7.	Mizoram	22.20
8.	Nagaland	38.54
9.	Sikkim	6.20
10.	Tripura	23.00
11.	Uttarakhand	89.00

State-wise allocation of funds for solid waste management under SBM(G) in 2024-25 (*Rs in Crore*)

S. No.	State/UT	Allocation – Central Share (2024-25)
1.	Arunachal Pradesh	14.82
2.	Assam	356.15
3.	Himachal Pradesh	44.17
4.	Jammu & Kashmir	245.00
5.	Manipur	2.00
6.	Meghalaya	107.64
7.	Mizoram	17.68
8.	Nagaland	27.59
9.	Sikkim	14.79
10.	Tripura	75.22
11.	Uttarakhand	48.68
